

OFFICE OF DISTRICT & SESSIONS JUDGE : DELHI

CIRCULAR

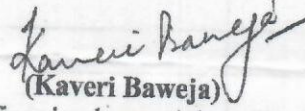
Sub : Training/Sensitization of Court Staff about the special needs of differently abled litigants.

As per the directions received from Hon'ble Delhi High Court, a training programme has to be organised for the staff posted in the Courts and Branches of Central District, THC Delhi to sensitize them about the special needs of the differently abled litigants appearing in the courts.

It is therefore impressed upon all the Readers/Sr. A.O(J)/A.O.(J)/Branch Incharges/Senior most official to send the list of staff specifying their post as Reader/ Ahlmad/ Asstt. Ahlmad/ J.A./ J.J.A/ Stenographer/Peon/Driver/Safai Karachari etc. with Employee Code posted in their respective courts & branches positively within one day of the issuance of this circular, as per the prescribed format.

This Circular is issued with prior approval of Ld. District and Session Judge (HQ).

It may be treated as most urgent.

  
(Kaveri Baweja)

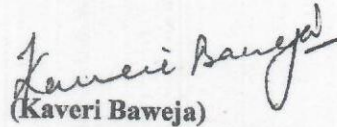
Officer-in-charge, Admn. II  
Tis Hazari Courts, Delhi

No. 2605-2755.....Admn.II/Misc./2019

Dated, Delhi the 11/01/2019.

Copy forwarded for information and necessary action to :

1. All the Courts and Branches of Central District, Tis Hazari Courts, Delhi.
2. Personal Office of the Ld. District & Sessions Judge(HQs), Delhi.
3. The Dealing Assistant Website Committee Delhi.
4. Hindi Section, Room No. ~~237~~ <sup>(237)</sup>, Tis Hazari Courts, Delhi.
5. Layers Seat with direction to upload on layers software.

  
(Kaveri Baweja)

Officer-in-charge, Admn. II  
Tis Hazari Courts, Delhi


OFFICE OF DISTRICT & SESSIONS JUDGE - DELHI  
**FORMAT FOR COURT**

CIRCULAR

**LIST OF STAFF**

Name of the Presiding Officer/Branch : \_\_\_\_\_

Sl. No.	Name of the Official	Designation	E.Code
		Sr. A.O.(J)	
		A.O.(J)	
		Branch Incharge	
		Sr. J.As	
		J.As	
		J.J.As	
		Readers	
		Stenographers	
		Ahlmad	
		Asstt. Ahlmads	
		Peons/Orderlies	
		Any other Court Staff with post/designation	

  
 (Name of the Official)  
 Officer-in-charge, Adm. II  
 The District Court, Delhi

Copy forwarded for information and necessary action to :

1. All the Courts and branches of District Court, The District Court, Delhi.
2. Personal Office of the District & Sessions Judge (D.S.J.), Delhi.
3. The District Assistant Welfare Commissioner, Delhi.
4. Head Section, Room No. 28, The District Court, Delhi.
5. 1 copy sent with direction to upload on Intranet software.